

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.27
C.P (IB) No.62/BB/2023

IN THE MATTER OF:

M/s. Xander Finance Private Limited ... Petitioner
Vs.
Ms. Anitha Shantharam ... Respondent

Order under Section 95 of I & B Code, 2016

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : ---

ORDER

1. In view of the proceedings pending before the Hon'ble Supreme Court in the matter of *Sanjay Singal & Anr. Vs. Union of India & Ors., Writ Petition (C) No.510/2022*, the case is adjourned.
2. List the matter on **16.11.2023**.

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)

Gayathri